

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Civil Appeal No(s).6815/2014

U.P. RAJKIYA NIRMAN NIGAM LTD.

Appellant(s)

VERSUS

L.N. GUPTA
(Prayer for interim relief and office report)

Respondent(s)

Date : 27/03/2015 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE AMITAVA ROY

For Appellant(s)

Mr. Tushar Bakshi, Adv.
Mr. Rajat Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RIn view of the letter circulated by the learned
counsel for the appellant seeking adjournment, list the
matter on 3rd July, 2015.(Sarita Purohit)
Court Master(Sneh Bala Mehra)
Assistant Registrar

Signature Not Verified

Digitally signed by
Sarita Purohit
Date: 2015.03.27
17:07:28 IST
Reason: